

(d) Government of India has sufficient stock of foodgrains in Central Pool to meet the entire demand under Targeted Public Distribution System (TPDS) and various welfare schemes.

### **Quality mark licences**

2993. DR. ABRAR AHMED:  
SHRI RAJEEV SHUKLA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether in a recent swoop on errant bottled drinking water manufacturers, Government have cancelled the ISI quality mark licences of several plants; and

(b) if so, the details thereof;

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI V. SREENIVASA PRASAD): (a) and (b) Recently while carrying out the surveillance activity, various discrepancies were observed in operation of licences in 24 units belonging to large and small scale and accordingly they were put under stop marking. Stop marking does not mean the cancellation of licence. Under stop marking condition, these firms were not authorized to put BIS mark on their product till permitted by BIS after verification of corrective actions taken by them.

### **Missing of wheat stock**

2994. SHRI RAJEEV SHUKLA:  
SHRI R.P. GOENKA:  
SHRI SUKHDEV SINGH LIBRA:  
DR. ABRAR AHMED:  
SHRI MAJOJ BHATTACHARYA:  
SHRI V.V. RAGHAVAN:  
SHRI J. CHITHARANJAN:  
SHRI UDAY PRATAP SINGH:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that about 50 lakh tonnes of wheat, valued at Rs. 3200 crores, is missing from the Food corporation of India godowns in Punjab;

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RAJYA SABHA

(b) if so, the details thereof;

(c) the results of the enquiry, if any, conducted into the missing stocks and the responsibility fixed, if any, and the follow up action thereon; and

(d) the details of the steps taken for proper upkeep of the inventories and movement of stocks from the FCI godowns to avoid recurrence of such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SUBHASH MAHARIA): (a) and (b) No, Sir. However, the Managing Director, Food Corporation of India (FCI) had detected a discrepancy of about 50 lakh MTs in the stocks of wheat stored with the State Agencies in Punjab, as on 1st January, 2003, as reported by the Regional Office of FCI, Punjab.

(c) and (d) As per the information made available by the FCI, a Committee of officers of the FCI has visited Punjab and their investigations have revealed that the discrepancies arose due to deficiencies in the stock reporting system. The Government has already issued directions to the FCI to streamline the stock reporting system.

### **Project in NER**

2995. SHRI DWIJENDRA NATH SHARMAH: Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

(a) the details of the on-going projects in the various States of the North Eastern Region as on date, project-wise;